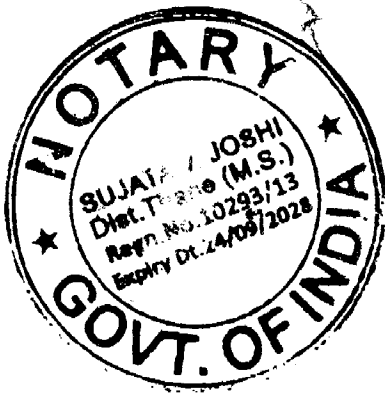


Kasheli, Mumbra, Diva and its surrounding regions in Thane District.

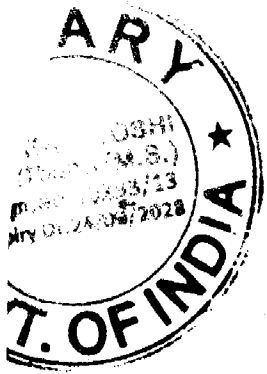
2. In compliance of the Order dated 21/8/2024 passed by this Hon'ble NGT, I am filing this Affidavit on the basis of available office record and the information received from the Regional Office, MPCB, Kalyan.
3. I say and submit that the officials of the Respondent Board at Thane and Bhiwandi in Kalyan Region visited the sites in question as per their jurisdiction and the details are as under:



- I) **Thane Region:** The officials of the Respondent-Board at Thane alongwith representative of Respondent No.11- Thane Municipal Corporation visited the sites in question from Sr.No.1 to 8 on 11/10/2024 and observed as under:

- a) **Site No.1:Illegal dumping on mangroves and mudflats near Kharegaon Toll Plaza at Survey No.71,72,73,74 of Kharegaon Village in CRZ-I (A) & (B):** The geographical co-ordinates of these dumping sites near Kharegaon Toll Plaza at Survey No.71,72,73,74 of vill-Kharegaon falls within the jurisdiction of Thane Municipal Corporation at Latitude : 19⁰13'3.87" N Longitude:73⁰0'33.28"E.

During the visit the area was found covered with grass and no additional debris / solid waste was



observed to be dumped at the said location except the existing waste. Thane Municipal Corporation has restricted vehicular movement by digging of trench.

However, construction debris was observed at the entry point of Dashkriya Ghat, dumped in an unscientific manner.

- b) **Site No.2:Illegal dumping of mangroves and mudflats near Mumbra Railway Station in a CRZ-I(A) area:** The said site falls within the jurisdiction of Respondent No.11 at Latitude $19^{\circ}11'44.42''$ N Longitude: $73^{\circ}1'27.48''$ E.

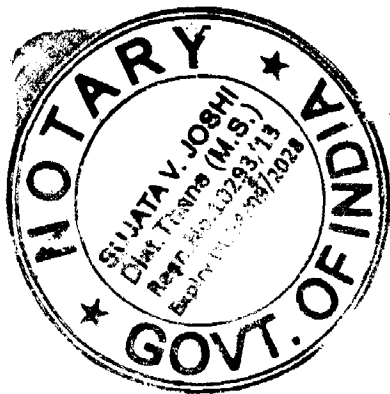
During the visit the area was found covered with grass and no additional debris/solid waste was observed to be dumped except the existing waste.



- c) **Site No.3 Illegal dumping of mangroves and mudflats near Mumbra Railway Station in a CRZ-I(A) and CRZ-I(B) area:** The said site falls within the jurisdiction of Respondent No.11 at Latitude $19^{\circ}11'34.03''$ N Longitude: $73^{\circ}1'27.03''$ E.

During the visit, it was found that the garden and brickwall fencing was constructed and around 5 to 6 nos. of old tenements were observed. However, no additional changes observed at the site.

- d) **Site No.4 Illegal dumping of mixed waste and debris in CRZ-I(A) and CRZ-I(B) area at Survey No.73 in Sabegaon, Dive, Thane District:** The said site falls within the jurisdiction of Respondent No.11 at Latitude:19⁰10'27.50" N Longitude:73⁰2'40.93"E.

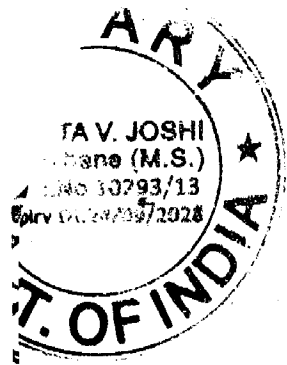


During the visit , the area was found covered with grass and no additional debris / solid waste was observed to be dumped , except the existing waste. 1 to 2 nos of hutments were observed at the said location. No additional changes were observed on site.

- e) **Site No.5 Illegal dumping of mixed waste and debris in CRZ-I(A) and CRZ-I(B) area at Survey No.76,78 & 79 in Sabegaon, Dive, Thane District:** The said site falls within the jurisdiction of Respondent No.11 at Latitude19⁰10'27.50" Longitude:73⁰2'40.93"E.

During the visit, legacy waste was covered with grass was found at the said location and no additional dumping of waste was observed on site. Also many hutments were observed in the vicinity of dumping site.

- f) **Site No.6 Illegal dumping of mixed waste and debris in CRZ-I(A) and CRZ-I(B) mangrove**



area at Survey No.54, 55 and 57 in Sabegaon, Dive, Thane District: The said site falls within the jurisdiction of Respondent No.11 at Latitude $19^{\circ}10'26.33''$ Longitude: $73^{\circ}2'43.93''$ E.

During the visit, the area was found covered with grass and no additional debris / solid waste was observed to be dumped , except the existing waste.

- g) **Site No.7 Illegal dumping of mixed waste and debris in CRZ-I(A) and CRZ-I(B) mangrove area at Survey No.158 at Khardigoan, near Khardi Phata , Thane District:** The said site falls within the jurisdiction of Respondent No.11 at Latitude $19^{\circ}10'17.56''$ Longitude: $73^{\circ}2'46.72''$ E.

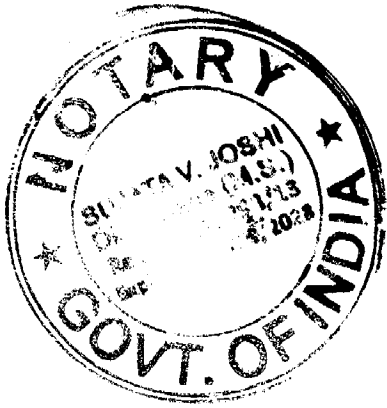


During the visit, previous solid waste and construction debris was found dumped in an unscientific manner near Desai creek. Also new dumping of C & D waste was observed along the roadside in huge quantity.

- h) **Site No.8 Illegal dumping of mixed waste and debris in CRZ-I(A) and CRZ-I(B) mangrove area at Survey No.83v, and 85v near Diva-Mumbra bypass Road, Sabegaon, Dive, Thane District:** The said site falls within the jurisdiction of Respondent No.11 at Latitude $19^{\circ}10'38.99''$ N

Longitude:73⁰²'8.74" E. During the visit, the said location was not accessible.

A copy of the visit report dated 11/10/2024 is annexed herewith as an **Annexure-I**.



In view of the above non-compliances, the Respondent Board vide letter dated 15/10/2024 requested the Respondent No.11-Thane Municipal Corporation to prevent and remove the dumping of municipal solid waste and C & D at the aforesaid 8 locations. A copy of the letter dated 15/10/2024 is annexed herewith as an **Annexure-II**.

II) **Bhiwandi in Kalyan Region:** The official of the Respondent -Board at Bhiwandi alongwith the representative of the Applicant-Vanshakti visited the sites in question from Sr.No.9 to 10 on 13/9/2024 and observed as under:

- a) **Site No.9- Illegal dumping of mixed solid waste and construction debris at Survey No.161,172,173 , Kasheli Thane-** The said location is having Latitude 19.228826 and Longitude: 73.007167.

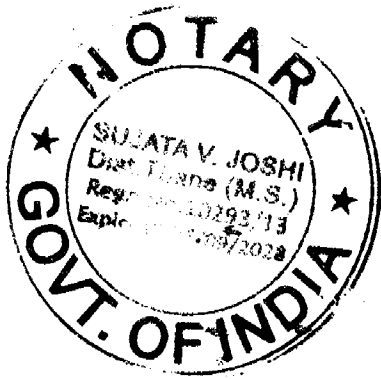
During the visit it was observed that the mixed solid waste and construction debris were found dumped in an unscientific manner at the said location. The said location falls under CRZ area.



- b) **Site No.10- Illegal dumping of mixed solid waste and construction debris at Survey No.176, 177, 178, 179, 184 and 183, Kasheli Thane-** The said location is having Latitude 19.229953 and Longitude : 73.008751 .

During the visit it was observed that the mixed solid waste and construction debris were found dumped in an unscientific manner in huge quantity. Also found leveling in progress by excavated material i.e. stone and soil. The location falls under the CRZ area.

The above non-compliances were communicated by the Respondent -Board to the Tahsildar & Executive Magistrate, Tahsil office, Bhiwandi, the Police Inspector, Narpoli, Deputy Planning Officer, Sub Regional Office, Thane, MMRDA, Majiwada , Thane, Sarpanch/Gram Sevak, Gram Panchayat, Kasheli, Tal-Bhiwandi, Thane, Sarpanch/Gram Sevak , Gram Panchayat, Kalher, Tal-Bhiwandi, Deputy Conservator of Forests, Mangrove Cell, Mangrove Conservation Unit, Mumbai, Thane Municipal Corporation, Bhiwandi Nizampur City Municipal Corporation, Collector and Magistrate, Thane, the Block Development Officer, Panchayat Samiti , Bhiwandi,



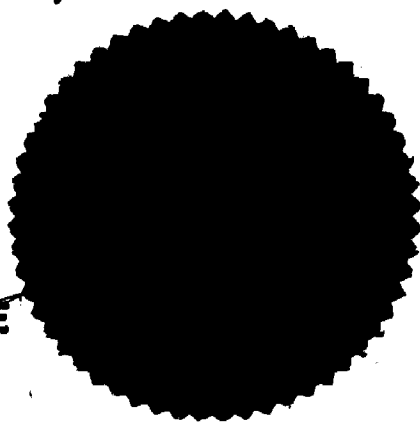
District Health Officer, Zilla Parishad Thane vide letters dated 23/9/2024 respectively. A copy of the visit report dated 13/9/2024 is annexed herewith as an Annexure-III. Copies of the letters dated 23/9/2024 in vernacular language alongwith translated copies of the same are annexed herewith as an Annexure-IV collectively.

The official of the Respondent -Board visited to the aforesaid sites on 3/12/2024 and there is no changes observed during the visit. Copies of the visit report dated 3/12/2024 alongwith photographs are annexed herewith as an Annexure -V collectively.

- 4. I say and submit that since the sites in question falls under the CRZ area, hence, Maharashtra Coastal Zone Management Authority (MCZMA) is the competent Authority for taking further necessary action.

Solemnly affirmed on this ...!!..... day of December, 2024 at

Thane



For and on behalf of the Maharashtra Pollution Control Board,

(Signature)

(Kiran Hasabnis)
Regional Officer-Thane

BEFORE ME
NOTARY

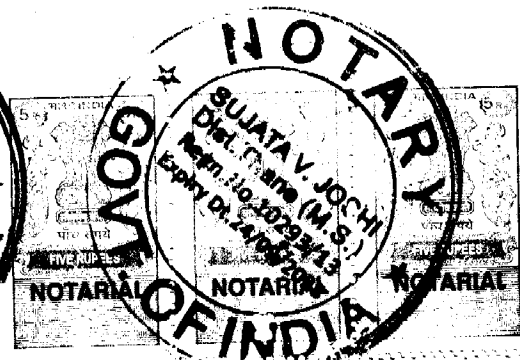
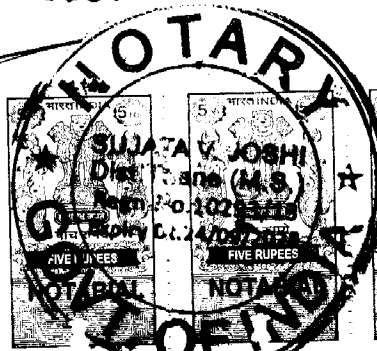
(Signature)

SUJATA V. JOSHI
ADVOCATE & NOTARY

101/102, Vishal Bldg., Station Road,
Kalwa (W) Thane-400 605.

NOTED & REGISTERED
Sr. No. 8874/2024

11 DEC 2024



MAHARASHTRA POLLUTION CONTROL BOARD

Sub-Regional Office, Thane-I

Tel. No. (022) 25802272
 Fax No. (022) 25805398
 Visit us on: <http://mpcb.gov.in>
 E.mail: srothane1@mpcb.gov.in



5th Floor, Office Complex,
 Near Mulund Check Naka,
 Wagale Estate,
 Dist. Thane – 400 604.



“Your Service is Our Duty”

**Present Status Report – in compliance to the Hon’ble NGT Direction in O.A.
 No.172/2024 (WZ).**

Date of Visit : 11/10/2024

Visited the illegal dumping sites along with the representative of Thane Municipal Corporation on 11.10.2024 in respect of direction issued by the Hon’ble NGT in OA No.172/2024 (WZ) for submission of present status report regarding illegal dumping of mixed waste/garbage along with solid construction and demolition waste at 10 distinct locations which are mentioned in NGT order in para- No. – 05 from Sr. No. 1 to 8 which falls under jurisdiction of Sub-Regional Office Thane-I, MPC Board, Thane. Accordingly, visit was conducted to the mentioned locations. The observations during the site are as mentioned below:

1. **Site No. 1:** Illegal dumping on mangroves and mudflats near Kharegaon Toll Plaza at Survey No. 71,72,73,74 of Kharegaon Village in CRZ-I (A) & (B): The geographical co-ordinates of the dumping site near Kharegaon Toll Plaza, at survey No. 71,72,73,74 of village Kharegaon falling within the jurisdiction of Thane Municipal Corporation is Lat: 19°13'3.87" N Long: 73° 0'33.28" E.

During the visit, the area was found covered with grass and no additional debris / solid waste was observed to be dumped at said location, except the existing waste. TMC has restricted vehicular movement by digging of trench.

However, construction debris was observed at the entry point of Dashkriya Ghat, dumped in unscientific manner.

2. **Site No. 2:** Illegal dumping on mangroves and mudflats near Mumbra Railway Station in a CRZ-I(A) area: The geographical co-ordinates of the dumping site near Mumbra Railway Station falling within the jurisdiction of Thane Municipal Corporation are Lat: 19°11'44.42" N Long: 73°1'27.48" E.

During the visit, the area was found covered with grass and no additional debris / solid waste was observed to be dumped, except the existing waste.

3. **Site No. 3:** Illegal dumping on mangroves and mudflats near Mumbra Railway Station in a CRZ-I(A) and CRZ-I(B) area. The geographical co-ordinates of the dumping site near Mumbra Railway Station falling within the jurisdiction of Thane Municipal Corporation are at Lat: 19°11'34.03" N Long: 73° 1'27.03" E.

During the visit, it was found that garden & brickwall fencing was constructed. Also, observed around 5 to 6 nos. Old tenements already existing. However, no additional changes observed at the site.

4. **Site No. 4:** Illegal dumping of mixed waste and debris in CRZ-I(A) and CRZ-I(B) area at Survey No. 73 in Sabegaon, Dive, Thane District: The geographical Co-ordinates of the dumping site Survey No. 72 in Sabegaon, Dive, Thane District falling within the jurisdiction of Thane Municipal Corporation are at Lat: 19°10'27.50" N Long: 73° 2'40.93" E.

During the visit, the area was found covered with grass and no additional debris / solid waste was observed to be dumped, except the existing waste. 1 to 2 Hutments were observed at said location. No additional changes were observed on site.

5. **Site No. 5:** Illegal dumping of mixed waste and debris in CRZ-I(A) and CRZ-I(B) mangrove area at **Survey Nos. 76, 78 & 79** in Sabegaon, Dive, Thane District falling within the jurisdiction of Thane Municipal Corporation are at Lat: 19°10'27.50" Long: 73° 2'40.93" E.

During the visit legacy waste covered with grass was found at said location and no additional dumping of waste was observed on site. Also, observed many hutments in the vicinity of dumping site.

6. **Site No. 6:** Illegal dumping of mixed waste and debris in CRZ-I(A) and CRZ-I(B) mangrove area at Survey Nos. 54, 55 and 57 in Sabegaon, Dive: The geographical co-ordinates of the dumping site at Survey Nos. 54,55 and 57 Lat: 19°10'26.33" Long: 73° 2'43.93" E.

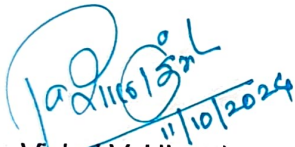
During the visit, the area was found covered with grass and no additional debris / solid waste was observed to be dumped, except the existing waste.

7. **Site No. 7:** Illegal dumping of mixed waste and debris in CRZ-I(A) and CRZ-I (B) mangrove area at Survey No. 158 at Khardigoan near Khardi Phata, Thane District: The geographical ordinates of the dumping site at Survey No.158 Lat: Lat: 19°10'17.56" Long: 73° 2'46.72" E.

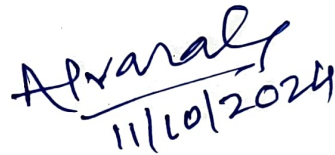
During the visit previous solid waste & construction debris was found dumped in unscientific manner near Desai Creek. Also, new dumping of C & D waste observed along the roadside in huge quantity.

8. **Site No. 8:** Illegal dumping of mixed waste and debris in CRZ-I(A) and CRZ-I(B) mangrove area at Survey No. 83v and 85v near Diva-Mumbra bypass Road, Sabegaon, Dive, Thane District: The geographical co-ordinates Lat: 19°10'38.99" N Long: 73° 2'8.74"E. As per the orders of Hon'ble NGT in case of OA 172/2024 (WZ) it is mentioned that Illegal , unregular and unscientific dumping of construction debris and mud, mixed/waste garbage on mangroves and wetlands at the said site.

However, during the visit said location was not accessible.


11/10/2024

(Mr. Vishal V. Hinge)
Lab Attendant, PCC, TMC


11/10/2024

(Anirudha P. Varale)
FO-SRO Thane-I

— Sd —

(Suwarna Gaikwad)
FO-SRO Thane-I

MAHARASHTRA POLLUTION CONTROL BOARD

Sub-regional Office – Thane I
5th floor, Office Complex Building,
Wagle Estate building,
Near Mulund Check Naka,
Thane - 400 604.



Phone: 25829582
Fax: 25805398
Web site: www.mpcb.gov.in
E-mail: srothane1@mpcb.gov.in

No. MPCB / SRO_TN-1/ NGT-172/2024 /B- 496

Date: 15/10/2024

To,
The Commissioner,
Thane Municipal Corporation,
Mahapalika Bhavan, Almeida road,
Panchpakhadi,
Thane (W) – 400 604

Sub: Non-compliances of Solid Waste Management Rules, 2016, Construction & Demolition Waste Management Rules, 2016.

Ref: 1. Hon'ble National Green Tribunal's Order dated 21.08.2024 in the subject matter.
2. Present status site report submitted by SRO Thane – 1, dated 08.10.2024.

Sir,

With reference to the above-mentioned Hon'ble NGT's direction in O.A.no: 172/2024 (WZ) in the matter of Vanashakti & Anr. as Applicants v/s. Maharashtra Coastal Management Authority (MCZMA). Maharashtra Pollution Control Board (MPCB) being one of the respondents (no:5) in the above- mentioned matter and a regulatory body formulated to implement the various environmental legislations in the state of Maharashtra with respect to Municipal Solid Waste Management and Handling Rules, 2016, Water (P &CP) Act, 1974, Air (P&CP) Act, 1981 and Environment Protection Act, 1986, has visited the 8 out of the 10 distinct locations which fall in the jurisdiction of Thane Municipal Corporation which have been mentioned in the said order.

The observations made during the site visit are mentioned as follows:

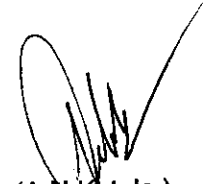
Sr.no.	Site no:	Details	Observations
1.	Site 1	Mudflats near Kharegaon Toll Plaza, CRZ-I(A&B)	Illegal C&D waste dumping
2.	Site 2	Mudflats near Mumbra Station CRZ-I(A)	Existing solid waste dumped in huge quantity
3.	Site 3	Mangroves and Mudflats near Mumbra Station CRZ-I(A)& (B)	Garden, brickwall fencing constructed
4.	Site 4	Survey no. 73 at Sabegaon, Dive	C&D debris and solid waste dumping
5.	Site 5	Survey no: 76,78 &79 Sabegaon, Dive.	Legacy waste, hutments in vicinity

6.	Site 6	Survey nos.54,55,57 in Sabegaon , Dive	Existing waste dumping.
7.	Site 7	Survey 158 at Khardigaon, Khardi Phata	C&D waste along roadside
8.	Site 8	Survey 83v and 85v, near Diva Mumbra bypass.	C&D waste, garbage dumping at mangroves and wetlands

(detailed site status report attached along with)

Above mentioned non-compliances were observed for the violation of Solid Waste Management Rules, 2016, Construction & Demolition Waste Management Rules, 2016.

In view of above, you are kindly requested to prevent the for the dumping of above mentioned waste and existing dumped material such as MSW and C & D waste shall be removed on above 08 locations. The action taken report shall be submitted within 07 (seven) days, failing which further action under above mentioned Rules may be initiated. Please note.



(A.N. Katole)
I/c. Regional Officer

DA: As above

Copy for information to:

1. Member Secretary, MPC Board, Sion, Mumbai -400 022.
2. Assistant Secretary (Technical), MPC Board, Sion, Mumbai -400 022
3. Law Officer (P&L) division, MPC Board, Sion, Mumbai – 400 022.

MAHARASHTRA POLLUTION CONTROL BOARD

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“Your Service is Our Duty”

Present Status Report – in compliance to the Hon’ble NGT Direction in O.A.
 No.172/2024 (WZ).

Date of Visit : 11/10/2024

Visited the illegal dumping sites along with the representative of Thane Municipal Corporation on 11.10.2024 in respect of direction issued by the Hon’ble NGT in OA No.172/2024 (WZ) for submission of present status report regarding illegal dumping of mixed waste/garbage along with solid construction and demolition waste at 10 distinct locations which are mentioned in NGT order in para- No. – 05 from Sr. No. 1 to 8 which falls under jurisdiction of Sub-Regional Office Thane-I, MPC Board, Thane. Accordingly, visit was conducted to the mentioned locations. The observations during the site are as mentioned below:

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However, construction debris was observed at the entry point of Dashkriya Ghat, dumped in unscientific manner.
- 2. Site No. 2:** Illegal dumping on mangroves and mudflats near Mumbra Railway Station in a CRZ-I(A) area: The geographical co-ordinates of the dumping site near Mumbra Railway Station falling within the jurisdiction of Thane Municipal Corporation are Lat: 19°11’44.42” N Long: 73°1’27.48” E.

During the visit, the area was found covered with grass and no additional debris / solid waste was observed to be dumped, except the existing waste.

3. **Site No. 3:** Illegal dumping on mangroves and mudflats near Mumbra Railway Station in a CRZ-I(A) and CRZ-I(B) area. The geographical co-ordinates of the dumping site near Mumbra Railway Station falling within the jurisdiction of Thane Municipal Corporation are at Lat: 19°11'34.03" N Long: 73° 1'27.03" E.

During the visit, it was found that garden & brickwall fencing was constructed. Also, observed around 5 to 6 nos. Old tenements already existing. However, no additional changes observed at the site.

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During the visit, the area was found covered with grass and no additional debris / solid waste was observed to be dumped, except the existing waste. 1 to 2 Hutments were observed at said location. No additional changes were observed on site.

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During the visit legacy waste covered with grass was found at said location and no additional dumping of waste was observed on site. Also, observed many hutments in the vicinity of dumping site.

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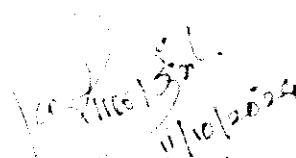
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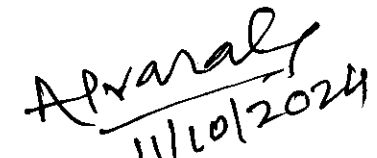
7. **Site No. 7:** Illegal dumping of mixed waste and debris in CRZ-I(A) and CRZ-I (B) mangrove area at Survey No. 158 at Khardigoan near Khardi Phata, Thane District: The geographical ordinates of the dumping site at Survey No.158 Lat: Lat: 19°10'17.56" Long: 73° 2'46.72" E.

During the visit previous solid waste & construction debris was found dumped in unscientific manner near Desai Creek. Also, new dumping of C & D waste observed along the roadside in huge quantity.

8. **Site No. 8:** Illegal dumping of mixed waste and debris in CRZ-I(A) and CRZ-I(B) mangrove area at Survey No. 83v and 85v near Diva-Mumbra bypass Road, Sabegaon, Dive, Thane District: The geographical co-ordinates Lat: 19°10'38.99" N Long: 73° 2'8.74"E. As per the orders of Hon'ble NGT in case of OA 172/2024 (WZ) it is mentioned that Illegal , unregular and unscientific dumping of construction debris and mud, mixed/waste garbage on mangroves and wetlands at the said site.

However, during the visit said location was not accessible.


(Mr. Vishal V. Hinge)
Lab Attendant, PCC, TMC


(Anirudha P. Varale)
FO-SRO Thane-I


(Suwarna Gaiwad)
FO-SRO Thane-I

MAHARASHTRA POLLUTION CONTROL BOARD

Tel: (0251) 2310167/2310212
 Fax: (0251) 2310192
 Website: <https://www.mpcb.gov.in>
 Email: srobhiwandi@mpcb.gov.in



Sub Regional Office, Bhiwandi
 Siddhivinayak Sankul, 3rd & 4th Floor,
 Near Oak Baug, Station Road,
 Kalyan (West) - 421 301.

VISIT REPORT

Date: 13.09.2024


As per Hon'ble NGT - original Application No. 172/2024 (WZ) visited the location having Survey No. 161, 172, 173 Kadheli Thane along with Vanshakti NGO Mr. Stalin Dayemand & Mr. Vicky Patil on dtd. 13.09.2024.

The latitude of said location 19.228826 & Longitude - 73.007167.

During visit noticed that mix solid waste, construction debris found dumped unscientifically at said location.

The said visited location falls under CRZ.


 Vicky Patil
 Vanshakti.


 (Dipali Chelhar)
 PO SRO Bhiwandi

MAHARASHTRA POLLUTION CONTROL BOARD

Tel: (0251) 2310167/2310212
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Sub Regional Office, Bhiwandi
 Siddhivinayak Sankul, 3rd & 4th Floor,
 Near Oak Baug, Station Road,
 Kalyan (West) - 421 301.

VISIT REPORT

Date : 13.09.2024

As per Hon'ble N&T - original Application No. 17212024 (WZ) visited the location along with Van Shakti NGO Mr. Stalin Dayanand & Vicky Patil having survey no. 176, 177, 178, 179, 184 & 183 Kasheli Thane on dtd. 13.09.2024.

The latitude of said location 19.229953 & longitude . 73.008751

During visit noticed that mix solid waste, construction debris found dumped unscientific manner in huge quantity.

Also found leveling in progress by excavated material i.e. stone & soil.

The said visited location falls under CRZ.

V. Patil
 Vicky Patil
 Vanashakti

D. Chaudhari
 (Dipau Chaudhari)
 PO, SRO Bhiwandi

448 Maharashtra Pollution Control Board

Annexure-IV

Sub-Regional Office, Bhiwandi

Phone No : 02512310167 / 0251-2310212

Fax No : 0251-2310192

Website : www.mpcb.gov.in

Email : srobhiwandi@mpcb.gov.in



“आपली सेवा आमचे कर्तव्य”

Siddhivinayak Complex 3rd 4th floor

Near Oak Garden , Station Road

Kalyan (West) District-Thane

Pin No: 421 301

No:MPCB/SROBHI/09/24/01

Date : 23 / 09 / 2024

To,

Block Development Officer,
Panchayat Samiti, Bhiwandi,
Tal. Bhiwandi, Dist. Thane-421302

Sub:- Regd. illegal dumping of mixed solid waste, construction debris in an unscientific manner at Survey No. 161, 172, 173 (Latitude 19.228826 and Longitude 73.007167) and Survey No. 176, 177, 178, 179, 184 and 183 (Latitude 19.229953 and Longitude 73.00875) in Kasheli Grampanchayat, Taluka Bhiwandi some time ago .

Ref:- Complaint received from Mr. Stalin Dayanand and Mr. Vicky Patil. representative of Vanshakti, NGO.

Sir,

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The municipal solid waste being dumped at the aforesaid site should be immediately stopped and a case should be registered against the unknown person and take appropriate action at your end and accordingly submit report to this office.

Sd/-
(S. S. Patil)
Sub-Regional Officer, Bhiwandi

Copy submitted for information to:-
Regional Officer, MPC Board, Kalyan

449 Maharashtra Pollution Control Board

Sub-Regional Office, Bhiwandi

Phone No : 02512310167 / 0251-2310212

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Siddhivinayak Complex 3rd 4th floor

Near Oak Garden , Station Road

Kalyan (West) District-Thane

Pin No: 421 301

No:MPCB/SROBHI/09/19

Date : 23 / 09 / 2024

To,

Hon'ble Collector and Magistrate, Thane
Court Naka, Ad Prabhakar Hegde Road,
Kharkar Alley, Thane West – 400601

Sub:- Regd. illegal dumping of mixed solid waste, construction debris in an unscientific manner at Survey No. 161, 172, 173 (Latitude 19.228826 and Longitude 73.007167) and Survey No. 176, 177, 178, 179, 184 and 183 (Latitude 19.229953 and Longitude 73.00875) in Kasheli Grampanchayat, Taluka Bhiwandi some time ago .

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Sub-Regional Officer, Bhiwandi

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Regional Officer, MPC Board, Kalyan

450 Maharashtra Pollution Control Board

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Siddhivinayak Complex 3rd 4th floor

Near Oak Garden , Station Road

Kalyan (West) District-Thane

Pin No: 421 301

No:MPCB/SROBHI/09/21

Date : 23 / 09 / 2024

To,

Hon'ble Commissioner

Bhiwandi Nizampur City Municipal Corporation,

Old ST. Stand, Kaap Ali, Bhiwandi,

Tal. Bhiwandi, Dist. Thane-421302

Sub:- Regd. illegal dumping of mixed solid waste, construction debris in an unscientific manner at Survey No. 161, 172, 173 (Latitude 19.228826 and Longitude 73.007167) and Survey No. 176, 177, 178, 179, 184 and 183 (Latitude 19.229953 and Longitude 73.00875) in Kasheli Grampanchayat, Taluka Bhiwandi some time ago .

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(S. S. Patil)

Sub-Regional Officer, Bhiwandi

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Regional Officer, MPC Board, Kalyan

451 Maharashtra Pollution Control Board

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Near Oak Garden , Station Road

Kalyan (West) District-Thane

Pin No: 421 301

No:MPCB/SROBHI/09/20

Date : 23 / 09 / 2024

To,

Hon'ble Commissioner,

Thane Municipal Corporation

New Administrative Building, Chandan Wadi,

Panchapakhari, Mahapalika Bhawan Road,

Thane West - 400602

Sub:- Regd. illegal dumping of mixed solid waste, construction debris in an unscientific manner at Survey No. 161, 172, 173 (Latitude 19.228826 and Longitude 73.007167) and Survey No. 176, 177, 178, 179, 184 and 183 (Latitude 19.229953 and Longitude 73.00875) in Kasheli Grampanchayat, Taluka Bhiwandi some time ago .

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(S. S. Patil)

Sub-Regional Officer, Bhiwandi

Copy submitted for information to:-
Regional Officer, MPC Board, Kalyan

452 Maharashtra Pollution Control Board

Sub-Regional Office, Bhiwandi

Phone No : 02512310167 / 0251-2310212

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Siddhivinayak Complex 3rd 4th floor

Near Oak Garden , Station Road

Kalyan (West) District-Thane

Pin No: 421 301

No:MPCB/SROBHI/09/26

Date : 23 / 09 / 2024

To,

Deputy Conservator of Forests, Mangrove Cell
Mangrove Conservation Unit,
Maharashtra State Forest Department,
Room No. 302, Wakefield House,
Near Britannia Restaurant,
Ballard Estate, Fort, Mumbai- 400001

Sub:- Regd. illegal dumping of mixed solid waste, construction debris in an unscientific manner at Survey No. 161, 172, 173 (Latitude 19.228826 and Longitude 73.007167) and Survey No. 176, 177, 178, 179, 184 and 183 (Latitude 19.229953 and Longitude 73.00875) in Kasheli Grampanchayat, Taluka Bhiwandi some time ago .

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Sub-Regional Officer, Bhiwandi

Copy submitted for information to:-
Regional Officer, MPC Board, Kalyan

453 Maharashtra Pollution Control Board

Sub-Regional Office, Bhiwandi

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Kalyan (West) District-Thane

Pin No: 421 301

No:MPCB/SROBHI/09/24

Date : 23 / 09 / 2024

To,

Hon'ble District Health Officer,
Zilla Parishad Thane, Dist. Thane

Sub:- Regd. illegal dumping of mixed solid waste, construction debris in an unscientific manner at Survey No. 161, 172, 173 (Latitude 19.228826 and Longitude 73.007167) and Survey No. 176, 177, 178, 179, 184 and 183 (Latitude 19.229953 and Longitude 73.00875) in Kasheli Grampanchayat, Taluka Bhiwandi some time ago .

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Sd/-
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Sub-Regional Officer, Bhiwandi

Copy submitted for information to:-
Regional Officer, MPC Board, Kalyan

454 Maharashtra Pollution Control Board

Sub-Regional Office, Bhiwandi

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Siddhivinayak Complex 3rd 4th floor

Near Oak Garden , Station Road

Kalyan (West) District-Thane

Pin No: 421 301

No:MPCB/SROBHI/09/22

Date : 23 / 09 / 2024

To,

Deputy Planning Officer

Sub-Regional Office, Thane

Mumbai Metropolitan Region Development Authority

Multipurpose Hall, 2nd Floor,

NEAR OSWAL PARK, POKHRAN ROAD NO. 2,

Majiwada, Thane (West) - 400 601

Sub:- Regd. illegal dumping of mixed solid waste, construction debris in an unscientific manner at Survey No. 161, 172, 173 (Latitude 19.228826 and Longitude 73.007167) and Survey No. 176, 177, 178, 179, 184 and 183 (Latitude 19.229953 and Longitude 73.00875) in Kasheli Grampanchayat, Taluka Bhiwandi some time ago .

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Sd/-
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Sub-Regional Officer, Bhiwandi

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455 Maharashtra Pollution Control Board

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Near Oak Garden , Station Road

Kalyan (West) District-Thane

Pin No: 421 301

No:MPCB/SROBHI/09/25

Date : 23 / 09 / 2024

To,

Police Inspector,

Narpoli Police Station,

Tal. Bhiwandi, Dist. Thane- 421302

Sub:- Regd. illegal dumping of mixed solid waste, construction debris in an unscientific manner at Survey No. 161, 172, 173 (Latitude 19.228826 and Longitude 73.007167) and Survey No. 176, 177, 178, 179, 184 and 183 (Latitude 19.229953 and Longitude 73.00875) in Kasheli Grampanchayat, Taluka Bhiwandi some time ago .

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The municipal solid waste being dumped at the aforesaid site should be immediately stopped by way of controlling the vehicles, driver. Those who are dumping municipal solid waste in Kasheli / Kalher Grampanchayat area and a case should be registered against the unknown person and take appropriate action at your end and accordingly submit report to this office.

Sd/-
(S. S. Patil)

Sub-Regional Officer, Bhiwandi

Copy submitted for information to:-
Regional Officer, MPC Board, Kalyan

456 Maharashtra Pollution Control Board

Sub-Regional Office, Bhiwandi

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Near Oak Garden , Station Road

Kalyan (West) District-Thane

Pin No: 421 301

No: MPCB/SROBHI/09/24/03

Date : 23 / 09 / 2024

To,

Sarpanch/ Gram Sevak

Gram Panchayat, Kalher,

Tal. Bhiwandi, Dist. Thane – 421302

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Sub-Regional Officer, Bhiwandi

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Regional Officer, MPC Board, Kalyan

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Sarpanch/ Gram Sevak

Gram Panchayat, Kasheli,

Tal. Bhiwandi, Dist. Thane – 421302

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Phone No : 02512310167 / 0251-2310212

Fax No : 0251-2310192

Website : www.mpcb.gov.in

Email : srobhiwandi@mpcb.gov.in



“आपली सेवा आमचे कर्तव्य”

Siddhivinayak Complex 3rd 4th floor

Near Oak Garden , Station Road

Kalyan (West) District-Thane

Pin No: 421 301

No: MPCB/SROBHI/09/23

Date : 23 / 09 / 2024

To,

Hon'ble Tahsildar and Executive Magistrate,
Tahsil Office, Bhiwandi
Old Zakat Naka, Agra Bhiwandi Road,
Tal. Bhiwandi. Dist. Thane – 421302

Sub:- Regd. illegal dumping of mixed solid waste, construction debris in an unscientific manner at Survey No. 161, 172, 173 (Latitude 19.228826 and Longitude 73.007167) and Survey No. 176, 177, 178, 179, 184 and 183 (Latitude 19.229953 and Longitude 73.00875) in Kasheli Grampanchayat, Taluka Bhiwandi some time ago .

Ref: - Complaint received from Mr. Stalin Dayanand and Mr. Vicky Patil. representative of Vanshakti, NGO.

Sir,

The Ministry of Environment, Forest and Climate Change, Government of India has published the Solid Waste Management Rules, 2016 vide Notification bearing S.O. No.1357(E), dated 8/4/2016 in the Official Gazette. Almitra H Patel & Anr. have filed an Application bearing No. 199 of 2014 regarding enforcement of MSW Rules and related matters before the Hon'ble National Green Tribunal, New Delhi, wherein, the Hon'ble NGT, New Delhi has issued directions vide Order dated 22/12/2016 for effective implementation of the above mentioned Gazette Notification. The State Pollution Control Board has issued appropriate directions to the Local Bodies to ensure effective implementation of the Solid Waste Management Rules, 2016. Also MPC Board has issued directions under Section 5 of the Environment (Protection) Act, 1986. Urban Local Bodies shall ensure effective implementation of these rules and comply with the directions issued by the Hon'ble NGT, New Delhi.

Pursuant to the complaint made by Mr. Stalin Dayanand and Mr. Vicky Patil, representatives of Vanashakti (NGO), it has been observed that some time ago there is illegal dumping of mixed solid waste, construction debris, municipal solid waste in large quantity in an unscientific manner at Survey No. 161, 172, 173 (Latitude 19.228826 and Longitude 73.007167) and Survey No. 176, 177, 178, 179, 184 and 183 (Latitude 19.229953 and Longitude 73.00875) in Kasheli Grampanchayat, Taluka Bhiwandi on the mangroves land. It was also observed that levelling was done using excavated materials like stone and soil.

The municipal solid waste being dumped at the aforesaid site should be immediately stopped and a case should be registered against the unknown person and take appropriate action at your end and accordingly submit report to this office.

Sd/-
(S. S. Patil)
Sub-Regional Officer, Bhiwandi

Copy submitted for information to:-
Regional Officer, MPC Board, Kalyan

MAHARASHTRA POLLUTION CONTROL BOARD

Tel: (0251) 2310167/2310212
 Fax: (0251) 2310192
 Website: <https://www.mpcb.gov.in>
 Email : srobhiwandi@mpcb.gov.in



Sub Regional Office, Bhiwandi
 Siddhivinayak Sankul, 3rd & 4th Floor,
 Near Oak Baug, Station Road,
 Kalyan (West) - 421 301.

VISIT REPORT


Date : 03.12.2024

As per Hon'ble NGT - original Application No 172/2024 (WZ) visited said location for present status. Location having survey No. 161, 172, 173 Kesheli Thane having latitude 19.228834 & Longitude -73.006855

Previously said location visited along with Vanshetti NAO Mr. Stalin Dayanand & Nicky Pahl on 13.09.2024 & along with joint ~~committee~~ committee on 16.10.2024.

During today's visit also noticed mix municipal solid waste & construction debris found dumped unsuitably at said location. The present status of said location approx same compare to previous visits.

P/2 put up through 1992 Mod. Status 5/12/2024

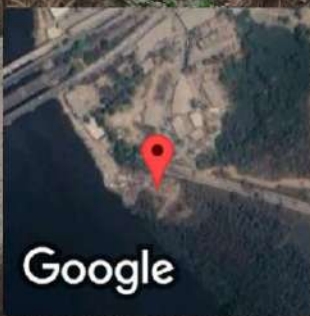

 (Dipali Chaudhari)
 FO SRO Bhiwandi

460

S.No. 161, 172, 173



 **GPS Map Camera**

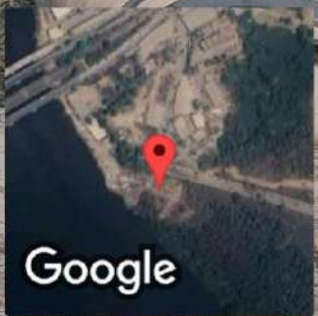


Thane, Maharashtra, India
8, Bhiwandi Rd, Durgesh Deep Kalher, Kalher,
Thane, Kasheli, Maharashtra 421302, India
Lat 19.228834° Long 73.006855°
03/12/24 03:39 PM GMT +05:30



 **GPS Map Camera**

Thane, Maharashtra, India
8, Bhiwandi Rd, Durgesh Deep Kalher, Kalher,
Thane, Kasheli, Maharashtra 421302, India
Lat 19.228857° Long 73.006853°
03/12/24 03:39 PM GMT +05:30





 **GPS Map Camera**

Thane, Maharashtra, India
8, Bhiwandi Rd, Durgesh Deep Kalher, Kalher,
Thane, Kasheli, Maharashtra 421302, India
Lat 19.22879° Long 73.006841°
03/12/24 03:39 PM GMT +05:30

